

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 404 of 2001

Tuesday, this the 1st day of May, 2001

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. K.C. Balakrishnan Nair,
Inspector of Police,
P.O. Chetlat Island,
U.T. of Lakshadweep.Applicant

[By Advocate Mr. K.V. Raju]

Versus

1. The Superintendent of Police,
Union Territory of Lakshadweep, Kavarathy.
2. Union of India represented by the Secretary,
Ministry of Home Affairs, New Delhi.Respondents

[By Advocate Mr. P.R. Ramachandra Menon (R1)(rep)]
[By Advocate Mr. Govindh K. Bharathan, SCGSC (R2)(rep)]

The application having been heard on 1-5-2001,
the Tribunal on the same day delivered the following:

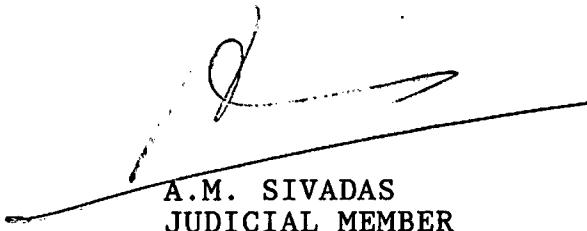
O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

Learned counsel on both sides submitted that this Original Application can be closed, since the 1st respondent is ready to consider and pass appropriate orders on the request of the applicant for grant of leave.

2. Accordingly, the Original Application is closed. No costs.

Tuesday, this the 1st day of May, 2001


A.M. SIVADAS
JUDICIAL MEMBER

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